GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA STARRED QUESTION NO. †*264

TO BE ANSWERED ON THE 21ST MARCH, 2017 / PHALGUNA 30, 1938 (SAKA)

CUSTODIAL DEATHS

†*264. SHRI SADASHIV LOKHANDE: SHRI A. ARUNMOZHITHEVAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there has been a sharp increase in the incidents of deaths in police custody in the country and if so, the details thereof;
- (b) the total number of such cases reported, persons convicted and the action taken against the guilty along with the steps taken to solve all the cases during each of the last three years and the current year, State-wise;
- (c) the number of minors, especially children aged below 14 years who have died in police custody during the said period, State-wise;
- (d) the number of children belonging to the Scheduled Castes/Scheduled Tribes out of the said custodial deaths; and
- (e) the percentage of the custodial deaths of children out of the total cases of custodial deaths along with the corrective steps taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

(a) to (e): A Statement is laid on the Table of the House.

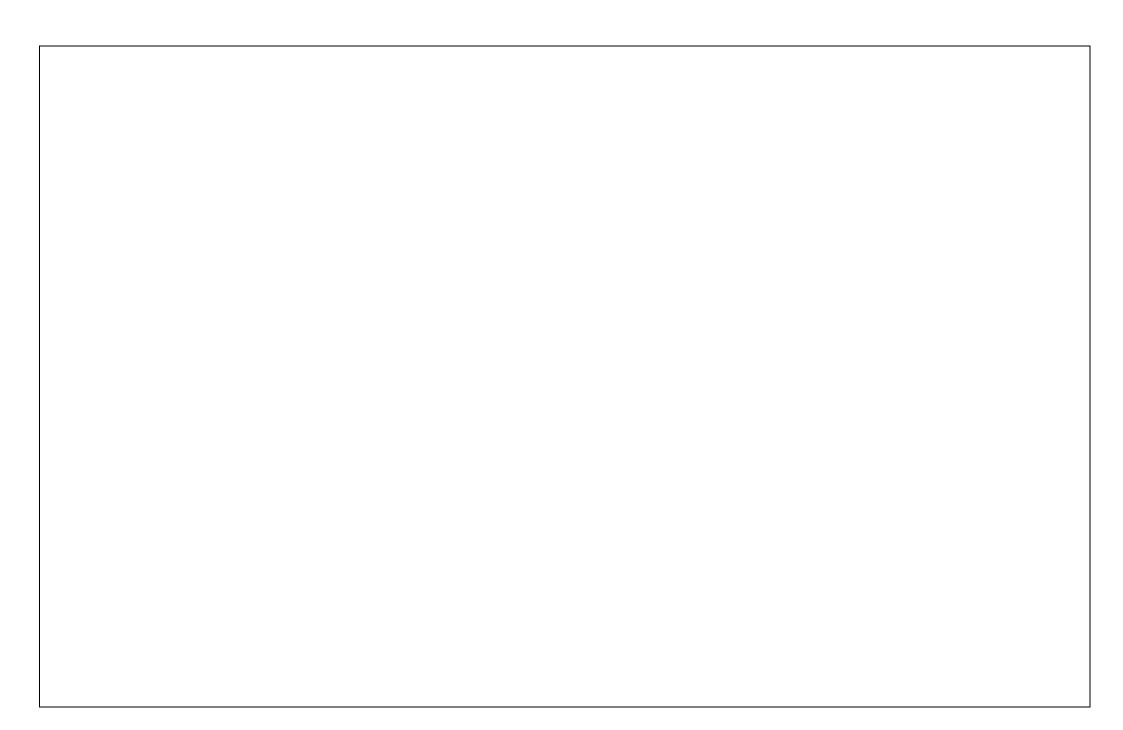
...2/-

--2--

L.S.S.Q. NO. *264 FOR 21.03.2017

STATEMENT IN REPLY TO PARTS (a) to (e) OF LOK SABHA STARRED QUESTION NO.264 FOR 21.03.2017.

- (a) & (b): As per information submitted by National Crime Records Bureau (NCRB), a statement indicating State-wise deaths reported under police custody, cases registered, judicial enquiry conducted, police personnel charge sheeted and police personnel convicted during 2013 to 2015 is given at Annexure-I.
- (c) to (e): Specific information in respect of children below 14 years is not available with NCRB separately.



ANNEXURE-I

REPLY OF PART (b) OF THE LOK SABHA STARRED QUESTION NO.264 FOR 21.03.2017

STATE/UT-WISE DEATHS REPORTED UNDER POLICE CUSTODY, CASES REGISTERED, JUDICIAL ENQUIRY CONDUCTED, POLICE PERSONNEL CHARGE-SHEETED AND POLICE PERSONNEL CONVICTED DURING 2013-2015

				2013						2015						
SL	State/UT	Deaths Reporte d under Police Custody		Judicial Enquiry Conducte d		nel	Deaths Reported under Police Custody	Cases Register ed	Judicial Enquiry Conduct ed	el	Police Personne I Convicte d	Deaths Reported under Police Custody	Cases Register ed	Judicial Enquiry Conducte d	Police Personn el Charges heeted	nel
	Andhra Pradesh	6	5	4	0	0	18	0	7	0	0	8	1	2	0	О
2	Arunachal Pradesh	2	2	0	0	0	1	0	0	0	0	1	0	0	0	0
3	Assam	4	4	0	0	0	0	0	0	0	0	7	5	2	3	0
4	Bihar	0	0	0	0	0	1	0	0	0	0	2	1	0	4	0
5	Chhattisgarh	2	2	2	0	0	1	0	0	0	0	4	0	2	0	0
6	Goa	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0
7	Gujarat	13	2	6	1	0	8	1	3	0	0	9	2	. 7	0	0
8	Haryana	1	1	0	0	0	2	0	0	0	0	3	1	1	0	0
9	Himachal Pradesh	1	1	1	0	0	C	0	0	0	0	1	0	1	0	0
10	Jammu & Kashmir	0	0	0	0	0	C	0	0	0	0	0	0	0	0	0
11	Jharkhand	0	0	0	0	0	2	0	0	0	0	2	0	0	0	0
12	Karnataka	0	0	0	0	0	2	1	1	0	0	2	1	0	0	0
13	Kerala	6	0	0	0	0	3	0	0	0	0	0	0	0	0	0
14	Madhya Pradesh	5	0	4	0	0	3	2	2	10	0	7	0	3	0	0
15	Maharashtra	35	2	0	0	0	21	4	0	8	0	19	1	0	6	0
16	Manipur	1	1	0	0	0	1	0	0	0	0	0	0	0	0	0
17	Meghalaya	2	1	1	0	0	2	1	2	0	0	1	0	1	0	0
18	Mizoram	1	1	0	0	0	C	0	0	0	0	0	0	0	0	0

L.S.S.Q. NO. *264 FOR 21.03.2017

				2013						2015						
SL	State/UT	Deaths Reporte d under Police Custody	Cases Register ed	Judicial Enquiry Conducte d	Police Personn el Charges heeted	nel	Deaths Reported under Police Custody	Cases Register ed	Judicial Enquiry Conduct ed	Personn el	Police Personne I Convicte d	Deaths Reported under Police Custody	Cases Register ed	Judicial Enquiry Conducte d		nel
	Nagaland	0	0	0	0	0	0	0	C	0	0	0	0	0	0	0
	Odisha	1	1	0	0	0	1	0	0	0	0	3	3	3	10	0
21	Punjab	1	1	1	0	0	1	0	0	0	0	3	1	1	0	0
22	Rajasthan	1	1	1	0	0	2	2	1	0	0	3	2	2	0	0
23	Sikkim	0	0	0	0	0	C	0	C	0	0	0	0	0	0	0
24	Tamil Nadu	15	15	15	0	0	7	7	7	0	0	3	3	3	3	0
25	Telangana	0	0	0	0	0	4	0	C	0	0	4	. 0	0	0	0
26	Tripura	0	0	0	0	0	C	0	C	0	0	1	0	1	0	0
27	Uttar Pradesh	15	15	0	0	0	8	8	2	. 2	0	9	9	1	2	0
28	Uttarakhand	0	0	0	0	0	0	0	O	0	0	0	0	0	0	0
29	West Bengal	6	6	1	0	0	4	1	0	0	0	3	3	1	0	0
	TOTAL STATE(S)	118	61	36	1	0	92	27	25	20	0	96	33	31	28	0
30	A & N Islands	0	0	0	0	0	0	0	C	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	C	0	C	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	C	0	C	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	C	0	C	0	0	0	0	0	0	0
34	Delhi UT	0	0	0	0	0	1	1	C	6	0	1	0	0	0	0
35	Lakshadweep	0	0	0	0	0	C	0	C	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	C	0	C	0	0	0	0	0	0	0
	TOTAL UT(S)	0	0	0	0	0	1	1	0	6	0	1	0	0	0	0

	TOTAL (ALL INDIA)	118	61	36	1	0	93	28	25	26	0	97	33	31	28	0
Sou	Source: Crime in India Note: # includes custodial deaths reported under persons remanded to police as well as persons not remanded to police															